नलकूप) लगाए जाने चाहिए । इस प्रयोजनार्थ उपकारण संबंधित राज्य सरकारों के पास रिगों के रूप में उपलब्ध हैं। हठी योजना के दौरान यह लक्ष्य है कि पता लगाए गए मभी समस्यागस्त ग्रामों को पैय जल का कम से कम एक स्रोत उपलब्ध करा कर पेय जल मुहंया कराया जाय। बिहार सरकार द्वारा भेजी गई सूचना के अनुसार वर्ष 1980-81 और 1981-82 में पालाम, गया और हजारीबाग के जिलों के निम्नलिखित समस्या-ग्रस्त ग्रामों में जलपूर्ति मुहैया की गई थी:--

निम्नलि	।खित जिल्	नों के
लभान्वित	समस्याग्रस्त	ग्राम
पलाम्	गया	हजारी-
<u>जिला</u>	<u> </u>	बाग
		जिला
25	161	33
112	1 0 5	72
*· =		
137	266	1 0 5
	- -	
	लभान्वित पलामू जिला ————— 25 112	জিলা জিলা

EXPORT OF FINE VARIETY OF RICE BY ANDHRA PRADESH RICE MILLERS

3757. SHRI P. RAJGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether there is any representation from the rice millers of Andhra Pradesh requesting them to export fine varieties of surplus rice which is with them; and
- (b) if so, the action taken by Government?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) Yes, Sir, A request from the President, East Godavari District Rice Millers' Association, to allow them to export 40,000 tonnes of superfine variety of rice has been received.

(b) The request is not covered by the existing export policy of rice, according to which export of non-basmati rice is to be made exclusively through the Food Corporation of India on Government to Government basis.

DEVELOPMENT OF PEARL CULTURAL INDUSTRY

3758, DR. VASANT KUMAR PANDIT: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government have plans establish on commercial scale oyster development as a pearl culture Industry; if so where and when; and
- (b) what plans have been drawn to protect and develop the natural beds of oyster production in the Gulf of Manner and the Gulf of Kutch, details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b) The development of oyster fishery for Pearl Culture is taken up by the States in areas found suitable for the culture. A pilot project for the commercial production of cultured pearls has been taken up by the Government of Tamil Nadu in the Gulf of Manner. The Government of Gajarat are conducting culture experiments since 1979.

At present oyster beds in the Gulf of Mannar and the Gulf of Kutch are being protected and preserved by the respective State Governments.

PLAN TO COLLABORATE WITH FOREIGN COUNTRIES IN CAPTIVE BREEDING OF HOUBARA BUSTARD

3759. DR. VASANT KUMAR PAN-DIT: Will the Minister of TURE be pleased to state:

- (a) whether there is any plan to collaborate with Gulf or any other foreign country for "captive breeding" of Houbara Bustard akin to great Indian Bustard:
- (b) whether the Indian Board of Wildlife has strongly objected the lifting of ban on the hunting of bustards; and
- (c) if so, the decision taken by Government on these points?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) The Houbara Bustard is actually a winter immigrant to India. There is no plan at present for breeding it in captivity in India.

- (b) There is already a total ban on the hunting of bustards in India. The Indian Buard for Wild Life has recommended that this ban should continue and there should be no question of allowing hunting of these birds anywhere in the country.
- (c) The above mentioned recommendation of the Board is being followed by Government.

DEVELOPMENT WORKS IN SARAI ROHILLA BY SLUM DEPARTMENT OF D.D.A.

3760. SHRI TRILOK CHAND: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that under the Sarui Rohilla Slum Redevelopment Scheme of D.D.A. Slum Department Street No. 1 of Padamnagar and Street No. 6 adjacent to dispensary opposite Police Station were proposed to be converted into 30 feet wide rouds and a park was also proposed to be development near the latter one;
- (b) if so, by what time the Slum Department of DDA propose to construct these roads and park; and
- (c) the details of other development works proposed to be undertaken by the Slum Department of DDA in Sarai Rohilla area indicating the names of place where these are proposed to be undertaken?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

- ((b) The Delhi Development Authority has informed that the scheme for widening of the roads will be implemented as soon as some private properties which come within the alignment of the road are acquired and removed. The proposed park will also be developed.
- (c) The DDA has reported that the following development works are proposed to be undertaken in Sarai Rohilla:—
 - (i) Construction of Community Halls in Sarai Basti.
 - (ii) Construction of 352 slum tenements near Subadhra Colony.

- (iii) Laying of sewer-lines in Sarai Basti, East & West Moti Bagh.
- (iv) Construction of community latrines.
- (v) Development of parks and totlots.

PREPARATION OF CONTINGENCY PLAN RE-GARDING KHARIF CROP

- 3761. SHRI R. L. BHATIA: Will the Minister of AGRICULTUR! be pleased to state
- (a) whether Government have prepared any contingency plan in consultation with the State Government, particularly in the Northern Region for the kharif crop in view of the forecast of weak monsoon this year;
- (b) if so, the broad outlines thereof; and
- (c) what steps have been taken presently to provide adequate power and other inputs for the timely sowing of kharif crop without waiting for the outbreak of monsoon which seem to be eluding?

THE MINISTER OF STATE IN THE MIMISTRIES OF AGRICULTURE AND DEVFLOPMENT RURAL (SHR) R. V. SWAMINATHAN): (a) and (b) Yes, Sir. The Department of Agriculture and Cooperation started since early May. a contingency plan on drought. The State Governments and the various Departments of. Government of India were given detailed guidelines and requested to take appropriate steps to keep the situation continuously under watch and to see that timely action is taken for helping farmers in combating any situation adverse weather conditions and to provide the rural population with employment, income, feed and drinking water, wherever the need arises. Specific action points in agricultural programme were identified and communicated for being taken care of at the State, District and Block levels. The Prime Minister's Twelve Point Programme for drought management which was the basis of combating the drought of 1979. has also been brought to the notice of the State Governments for meeting the drought situation this year. The Banking Sector has also been requested to assist the farmers in